

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1512

ANSWERED ON:02.12.2014

IRREGULARITIES IN SELECTION OF SPORTS PERSONS

Arunmozhithevan Shri A.,Shekhawat Shri Gajendra Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of guidelines formulated/criteria fixed for selection of sports persons participating in national and international sports competitions;
- (b) whether the Government has received complaints/ cases reported from the public/sports persons about the alleged irregularities/ discrimination in the selection process of the sports persons to participate in national and international sports competitions;
- (c) if so, the details thereof along with action taken in each of such cases during each of the last three years and the current year sports discipline-wise;
- (d) whether the Government proposes to bring more transparency into the selection process of sports persons; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) Madam, promotion and development of sports is the responsibility of the State Governments and the National Sports Federation (NSF) concerned. NSFs are autonomous bodies registered under the Societies Registration Act 1860. The Government does not interfere in their day-to-day affairs which include holding of sports events, selection of players, etc. However, Government has laid down that, for selecting sports-persons for participating in different sports competitions, the Selection Committee should consist of the President of the concerned NSF, the National Coach and a representative of the Indian Olympic Association.

(b) & (c) During the past, complaints in selection of players in the disciplines of Equestrian, Wrestling, Para Table Tennis, Badminton etc were received. While such complaints were dealt with in consultation with the NSFs, Sports Authority of India and other stakeholders, year- wise and sport discipline-wise data is not maintained.

(d) & (e) Madam, to bring transparency in the selection of sports persons, Government on 6.8.2014 has issued instructions, to all the major NSFs to place on their website, various details of the international events held in India and abroad such as notification of selection criteria for such events well in advance along with the details of time and venue for selection, list of core probables and basis of their selection, details of coaching camps organized including venue, dates and list of participants, list of the athletes selected, performance criteria which formed the basis of selection, actual performance in terms of timing, distance, etc. and the position obtained by each athlete/team etc. These instructions have also been made an integral part of the National Sports Development Code of India.